

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5788
ANSWERED ON:30.04.2010
TRIBES ADVISORY COUNCILS
Singh Baba Shri K.C.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of States where Tribes Advisory Councils have been constituted and the work assigned to them ;
- (b) whether the Government proposes to constitute such councils in States like Uttarakhand ;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) : In terms of para 4 of the Fifth Schedule to the Constitution, the Tribes Advisory Council has been constituted in the States having Scheduled Areas therein namely Andhra Pradesh, Chhattisgarh, Gujarat, Himachal Pradesh, Jharkhand, Madhya Pradesh, Maharashtra, Rajasthan and Orissa, The Tribes Advisory Council has also been constituted in the States Tamil Nadu and West Bengal. having ST population but not Scheduled Area therein.

(b) to (d) : A proposal for constitution of Tribes Advisory Council in the State of Uttarakhand has been received from the State Government and has been processed as per approved modalities .